

8. The J & K Cooperative Societies Act, 1989
9. The Karnataka Cooperative Societies Act, 1959
10. The Kerala Cooperative Societies Act, 1969
11. The Madhya Pradesh Cooperative Societies Act, 1960
12. The Maharashtra Cooperative Societies Act, 1961
13. The Orissa Cooperative Societies Act, 1962
14. The Punjab Cooperative Societies Act, 1961
15. The Rajasthan Cooperative Societies Act, 1965
16. The Tamil Nadu Cooperative Societies Act, 1983
17. The Uttar Pradesh Cooperative Societies Act, 1965
18. The West Bengal Cooperative Societies Act, 1983
19. The Multi-State Cooperative Societies Act, 1984.

bound programme to bring these persons above the poverty line; and

(c) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The number and percentage of persons living below the poverty line in Punjab for the year 1987-88 are provisionally estimated at 13.58 lakhs and 7.02 respectively.

(b) No, Sir, While the Government of India assists State Governments to rapidly alleviate poverty in their States, it does not undertake any time-bound programme of its own in respect of a particular State.

(c) Does not rise.

Defence Technology Park in Bangalore

4965. SHRI H. C. SRIKANTIAH: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a Defence Technology Park in Bangalore;

(b) if so, the time by when it will be set up together with the proposed location; and

(c) the advantages likely to be accrued therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) This Technology Park is proposed to be set up in the next 18 to 24 months, at C.V. Raman Nagar in Bangalore near DRDO laboratories.

(c) This park is planned to facilitate the transfer of technologies developed by DRDO to the industries which in turn will result in the indigenous production of the high technol-

[English]

Population below Poverty Line in Punjab

4964. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) the number and percentage of persons living below poverty line in Punjab;

(b) whether Government have any time-

ogy items needed by Defence.

Rare Earth Refining Project at Mysore

4966. SHRI H. C. SRIKANTAIAH: Will the PRIME MINISTER be pleased to state:

(a) whether the Rare Earth Refining Project has been taken up at Mysore in Kamataka;

(b) if so, how many kilometers away from Mysore City and K.R.S. reservoir it is situated;

(c) whether any leakage of waste from the plant is reaching K.R.S. reservoir; and

(d) if so, the action taken to prevent the same?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) A rare Materials Plant is being set up in Mysore district.

(b) It is about 18 Kms. away from Mysore City and about 8 Kms. away from K.R.S. Reservoir.

(c) No, sir.

(d) Does not arise.

Combined Entrance Examination for B. E. Course

4967. SHRI VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Delhi University has recently decided to hold a combined entrance examination for admission to B. E.

Course in Faculty of Technology consisting of Delhi College of Engineering and Delhi Institute of Technology on 2 June, 1990;

(b) whether the said examination is meant for the Students of Delhi and the non-Delhi students will be admitted on the basis of marks obtained in Class XII examination;

(c) if so, the reasons for the departure from the previous well established practice; and

(d) whether Government propose to reconsider the issue and scrap the proposed written examination and the admission done on the basis of the marks obtained as was the past practice in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) to (c). According to the information furnished by the University of Delhi and Delhi Administration the University has decided to introduce the Combined Entrance Examination for admission to B.E. courses for students of Delhi in order to remove difficulties due to alleged differences in standards of the three different Board examinations being conducted at Class XII level in Delhi and to avoid delay due to late declaration/revision of results. For outside Delhi students, 15% seats have been reserved on pro-rata basis for other states and Union Territories and admission against these seats will be made on the basis of marks obtained in Class XII level examination.

(d) Decision to determine the method and criteria for admission to these two institutions is within the purview of the University of Delhi to which they are affiliated.

Rationalisation of Pay Scales of EDP Posts

4968. SHRI RAMDAS SINGH: Will the PRIME MINISTER be pleased to state: